

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 1st DAY OF APRIL, 2019)

Present

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)

Original Application No.330/00823 OF 2012

(U/S 19, Administrative Tribunal Act, 1985)

1. Prem Chandra, Son of Sri Mukhlal Prasad.
2. M.K. Gupta, Son of Late Tej Pal Gupta.
3. B.K. Mishra, Son of Sri Udai Chand Mishra.
4. Durga Singh, Son of Sri Pratap Ram,
All the Applicants are working in Diesel Locomotive Works,
Varanasi.

.....Applicants

V E R S U S

1. Union of India, through its General Manager, Diesel Locomotive Works, Varanasi.
2. The General Manager, Diesel (P) Diesel Locomotive Works, Varanasi.
3. The Senior Personal Officer, Diesel Locomotive Works, Varanasi.
4. Bipin Kumar Srivastava, Staff No.1130, Working as SSE/WLD, in the office of HWS, Diesel Locomotive Works, Varanasi.
5. Ravi Kumar Gaur, Staff No.11589, Working as MCT, in the office of SAS, Diesel Locomotive Works, Varanasi.
6. S.K. Kunadra, Staff No.8898, Working as SSE/MC, in the office of ES, Diesel Locomotive Works, Varanasi.
7. S.C. Lal, Staff No.07667, Working in the office of SSE/J&T/Plant, Diesel Locomotive Works, Varanasi.
8. Gagan Kumar Singh, Staff No.10586, Working as SSE. Electrical, O/O TAS/Programme, Diesel Locomotive Works, Varanasi.
9. Ajit Kumar Chaterjee, Staff No.05886, Working as SSE. Electrical, O/O MRS, Diesel Locomotive Works, Varanasi.
10. D.K. Bhatia, Staff No.01595, Working as SSE. Electrical, O/O EMS, Diesel Locomotive Works, Varanasi.

.....Respondents

Advocates for the Applicants:- None

Advocate for the Respondents:- Shri Atul Kumar Sahi, Advocate

ORDER

(DELIVERED BY HON'BLE MS AJANTA DAYALAN, MEMBER (A))

List Revised. None present for applicants. Shri Atul Kumar Sahi, Advocate for the respondents is present.

2. From perusal of the ordersheet dated 27.11.2018 it is observed as under:-

"It has been informed by Shri Atul Kumar Sahi, Advocate for the respondents that Shri L.M. Singh and Shri Shekhar Kumar, Advocates for the applicant have joined the panel of Railway i.e. why they are no longer representing the applicant.

Registry is directed to delete the name of Shri L.M. Singh, and Shri Shekhar Kumar as Advocates for the applicant from the array of applicant and issue notice to the applicant to engage another counsel.

Shri Atul Kumar Shahi, Advocate is now representing the respondents.

Registry is directed to delete the names of Shri Anil Kumar, Shri Saurabh and Shri Shishir Prakash as Advocate for the respondents in future cause list."

3. Registered notice was issued to all the applicants namely Prem Chandra, M.K. Gupta, B.K. Mishra, and Durga Singh at the address given in the original application. The postal authority has returned back all the notices with the remark "insufficient address". Unserved notices have been received back on 13.12.2018. No vakalatnama has been filed on behalf of any applicants so far.

4. Thus, despite issue of notices to all the applicants, the same could not be served on them. In these circumstances, it is apparent that the applicants have lost interest in pursuing this OA. Accordingly, the original application is dismissed in default and for non-prosecution. No Costs.

(RAKESH SAGAR JAIN)
Member-J

(AJANTA DAYALAN)
Member-A

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